

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 216-218 of 2020**

**IN THE MATTER OF:**

**Makalu Trading Ltd & Ors.**

**....Appellants**

**Vs.**

**Rajiv Chakraborty Resolution Professional of Uttam  
Value Steel Ltd & Anr.**

**....Respondents**

**Present:**

**For Appellants: Mr. Samaksh Goyal and Mr. Nubee Naved,  
Advocates**

**For Respondents:**

**O R D E R**

**05.02.2020:** Due to paucity of time this matter could not be taken up for consideration today.

Post this appeal 'For Admission (Fresh Case)' on **17<sup>th</sup> February, 2020.**

[Justice Bansi Lal Bhat]  
Member (Judicial)

[V. P. Singh]  
Member (Technical)

[Shreesha Merla]  
Member (Technical)

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